

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP No. 46/NCLT/AHM/2019**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**  
**Hon'ble Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2019**

Name of the Company: Union of India  
V/s.  
N.K Proteins Pvt. Ltd.

Section of the Companies Act: Section 271(1)(e) r.w. 272(c) Co. Act, 2013 r.w. 243  
of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

*Chockalingam*


*Manorama*

**ORDER**

None present.

List the matter on 19<sup>th</sup> September, 2019

  
**Chockalingam Thirunavukkarasu**  
**Member Judicial**

  
**Ms. Manorama Kumari**  
**Member Judicial**

Dated 19<sup>th</sup> August, 2019